

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

25.

**CP/80(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.05.2024**

NAME OF THE PARTIES:

Prem Kumar Sharma

Vs

Skyking Mercantile Company Private Limited

SECTION: 241-242(4) OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Harsh Kesharia, Ld. Counsel for the Petitioner present. Mr. Ashish Pyasi, Ld. Counsel for the Respondent present.
2. On the request of the both the parties, list this matter for hearing on **27.06.2024.**

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**